## GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:2267 ANSWERED ON:12.08.2011 REDUCING FINANCIAL BURDEN OF THE GOVERNMENT Bajirao Shri Patil Padamsinha

## Will the Minister of FINANCE be pleased to state:

- (a) the total number of employees working in the Central Government offices, State-wise;
- (b) the total expenditure being incurred towards their salaries and allowances before and after implementation of 6th Pay Commission;
- (c) whether retrenchment is being considered by the Government;
- (d) if so, the details thereof and reasons therefor;
- (e) whether Government is considering of raising age limit of 60 years for retirement of Government servants to 62; and
- (f) if so, the details thereof, and if not, the reasons therefor?

## **Answer**

## MINISTER OF STATE (E&FS) SHRI NAMO NARAIN MEENA

- (a) The total number of civilian employees working in the Central Government offices as on 01.03.2010 was 32.24 lakhs. State-wise data is not centrally maintained by this Ministry.
- (b) The total expenditure incurred on salaries and allowances of Central Government Civilian Employees before and after implementation of 6th Pay Commission is as follows:

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During the financial year Expenditure (in Crore)
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- (c) & (d) There is no retrenchment policy under consideration of the Government.
- (e) & (f) No, Sir. At present, there is no proposal to increase the age of retirement of Government servants. The Sixth Pay Commission had also recommended that the current age of superannuation should be maintained.